

1-0. 14-34/19

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F.No. 14-34/CESTAT/CPIO-ND/2019,
Customs, Excise and Service Tax,
Appellate Tribunal,
West Block No.2, R.K.Puram,
New Delhi-110066.

Dated : 14-08-2019.

To

✓ Ms CS Priyanka Jain,
Flat No. 9042, Tower-2, GH-7,
Crossing Republik,
Ghaziabad.

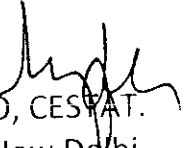
Subject: Information under RTI Act – reg.

Madam,

I am to refer to your RTI application No. nil dated 22-07-2019 received in this Tribunal on 07-08-2019, and to inform you that the information asked for is in nature of opinion and advise and does not constitute the information to be sought under RTI Act. Hence, rejected.

If aggrieved, you may file an appeal before First Appellate Authority, Ms. Rachna Gupta, Hon'ble Member (J), CESTAT, West Block No.2, R.K.Puram, New Delhi-110066.

Yours faithfully,


CPIO, CESTAT.
New Delhi.

ISSUED ON
M 14/8/19
SIGN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110066

ac

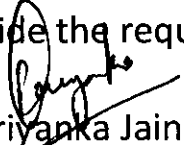
Dated : 01.08.2019

To
CPIO
Customs, Excise and Service Tax
Appellate Tribunal
West Block No. 2, R.K. Puram,
New Delhi- 110066

Subject : Revised Postal Order

Sir/ Madam

With reference to your letter Nil dated 25.07.2019 Received please find attached Revised postal order. Kindly process the RTI and provide the required information.


CS Priyanka Jain
Flat No. 9042, Tower 2, GH-7
Crossing Republik, Ghaziabad

Encl : Annexure -1 (List of works completed by contractor).

2. RTI Dated: 22.07.2019
3. Letter NO. Nil Dated : 25.07.2019
4. IPO No. 45F 700976

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Sh. Mallesh
Sylh
Jyoti
07/07/19

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F. No. RTI/CESTAT/MISC/CPIO/ND-RP/2019
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066


Subject: Information sought under RTI Act 2005-reg.

Sir/Madam,

With reference to your RTI applications No. NIL dated 22.07.2019, which is received in this office on 25.07.2019, it is to inform you that the application fee for RTI application can be accepted only in form of DD, IPO or Cash in favor of Accounts Officer, CESTAT Delhi. It is also to state that **Opinion and Advise** is not given by Public Authority under RTI Ac.

Therefore, Your RTI application with IPOs in original is return herewith.

Encl: (02 RTI applications with IPOs)


CPIO
CESTAT New Delhi
Date: 25.07.2019

To,

✓ Ms. CS Priyanka Jain
9042, Tower 2B, GH-7,
Crossing Republik,
Ghaziabad, U.P.-201016

1780/22/2019
24/07/19

(4)

GPO

APPLICATION FOR INFORMATION UNDER RIGHT TO INFORMATION ACT

(RULE 3)

To

Mohinder Singh
Assistant Registrar
Customs, Excise & Service Tax
Appellate Tribunal, West Block No. II, R.K. Puram
New Delhi – 110 066
Ph. No. 011-26103624

- 1 Full Name of the Applicant : CS PRIYANKA JAIN
- 2 Address of the Applicant : 9042, Tower 2B, GH-7, Crossing Republik, Ghaziabad.
- 3 Particulars of Information Required :
 - (i) Subject matter of Information : Service Tax Applicable on the said works as per the attached list Annexure – 1 and if yes the same is being submitted
 - (ii) Categories of documents (if published):
 - (iii) Period to which the information relates : N.A.
 - (iv) Description of Information :
 1. List of work done by contractor is given with various departments is given in annexure – 1 on which the contractor was supposed to deposit the service tax, kindly confirm was the service tax deposited on all the works as mentioned in the list, if applicable.
 2. Service Tax Registration : AACCM4692FST001
 - (v) Language of information required: English / Hindi
 - (vi) Specify whether application fee is enclosed or not - Yes

25/7/19
Date : 22.07.2019

Place: Ghaziabad

Encl : IPO No. 45F 700974

Signature :

Name: CS Priyanka Jain

Encl. Annexure – 1 (List of works completed by contractor).

CPD
25/7/19

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MANISHA PROJECTS PRIVATE LIMITED				
GHAZIABAD DEVELOPMENT AUTHORITY		Contract amount	Payment Received	Remarks for payment received
Construction of Multi Storied 660 Flats at Madhuban Bapudham Scheme (Group Housing No. 4), Ghaziabad(U.P.)	Ghaziabad Development Authority , Ghaziabad - 6		693881210	Received till f.y. 2017-18
c/o 282, Multistoried Flats Samajwadi Awas Yojna , in Pocket F Madhuban Bapudham Ghaziabad, Agreement number : 140/FC/EE ZONE PARIYOJNA/16 DATED 23.03.2017	Ghaziabad Development Authority, Ghaziabad	426139290		Received till f.y. 2017-18
UTTAR PRADESH			78997297	
Widening & Strengthening of 4 Lane joining from Sambhal to Moradabad Head Quarter highway (Ch. Km 22.00 to km 36.750), Sambhal (U.P.)	Uttar Pradesh Public Works Department		480777494	received till f.y. 2017-18
Constructionh Rajkiya of District Jail at Luksar, Gautam Budh Nagar	Uttar Pradesh Rajkiya Nirman Nigam Limited		5257888	received till f.y. 2017-18
Construction of Master Drain (RCC Nala) along G.T.Road at IA Sikandrabad (Type C)	Uttar Pradesh State Industrial Development Corporation		3229655	received till f.y. 2017-18
JAIPUR DEVELOPMENT AUTHORITY				
Development of Bagrana Kachchi Basti 1008 Units EWS Under Rajeev Awas Yojna Agra Road Jaipur. Agreement Number : IOA/EE HOUSING IO/LOA/2014-15/DEC/01 DATED 23.12.2014		467189695		Received till f.y. 2017-18
GREATER NOIDA DEVELOPMENT AUTHORITY				
Omicron House	Greater Noida Industrial Development Authority , Greater Noida	15 crore		
Faculty Building of Gautam Budh University	Greater Noida Industrial Development Authority , Greater Noida	20 crore		
Fountain of Gautam Budh University	Greater Noida Industrial Development Authority , Greater Noida	2.5 crore		

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Administration Building , Gautam Budh University	Greater Noida Industrial Development Authority , Greater Noida	22 crore approx		
C/o Administrative Office Building for Greater Noida Industrial Development Authority Greater Noida , C80910GMWCD311113DATED 07.01.2013	Greater Noida Industrial Development Authority , Greater Noida	1,88,80,88,465.00		received till 1537532836 f.y. 2017-18
S/I/T/C of Internal Electrification Part – 1, Greater Noida Ind. Dev. Authority , Greater . Agreement number :CB0365GMWCE21516 DATED 23.09.2015	Greater Noida Industrial Development Authority , Greater Noida			received till 48235006 f.y. 2017-18
C/o of 390 Nos. (26 Blocks) Affordable Houses (Four Storeyed G+3) on 29.76 sqm area in sector- MU-II Part-1 Greater Noida . Agreement Number :CB0456GMWCO81415 DATED 27.05.2015	Greater Noida Industrial Development Authority , Greater Noida	209277600		received till 198305509 f.y. 2017-18
S/I/T/C of Internal Electrification Part – 3 Greater Noida Ind. Dev. Authority, Greater Noida CB0366GMWCE21516 DATED 23.09.2015	Greater Noida Industrial Development Authority , Greater Noida	67829284		received till 47712953 f.y. 2017-18
S/I/T/C of Internal Electrification Part – 1 Greater Noida Ind. Dev. Authority, Greater Noida CB0365GMWCE21516 DATED 23.09.2015	Greater Noida Industrial Development Authority , Greater Noida	63881421		

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Plumbing Work in Office Building For Greater Noida Industrial Development Authority CB0240GMWC031516 DATED 21.09.2015	Greater Noida Industrial Development Authority , Greater Noida	85694144		received till 53839683 f.y. 2017-18
KANPUR DEVELOPMENT AUTHORITY				
C/o 2256 EWS (G+3) at Shatabdi nagar phase-4 (Pocket-B) Kanpur 05/EE-2/KDA/14-15 DATED 29.12.2014	Kanpur Development Authority , Kanpur	1,00,15,40,884.00		received till 965497177 f.y. 2017-18
C/O – 980 MIG (G+4) HOUSES AT SHATABDI NAGAR PHASE I & II POCKET E UNDER SAMAJWADI C/O – 980 MIG (G+4) HOUSES AT SHATABDI NAGAR PHASE I & II POCKET E UNDER SAMAJWADI AWAS YOJNA KANPUR 07/FE-2/KDA/15-16 DATED 23.05.2015	Kanpur Development Authority , Kanpur	1157090653		
C/o 980 MIG (G+4) Houses at Shatabdi nagar phase I & II Pocket- B Under Samajwadi Awasi Yojna Kanpur	Kanpur Development Authority , Kanpur	1,15,70,90,653.00		received till 988898676 f.y. 2017-18
Internal Development of 980 MIG at Kanpur 12/EE-2/KDA/16-17 DATED 22.07.2016	Kanpur Development Authority, Kanpur	112559418		received till 56002955 f.y. 2017-18
Yamuna Expressway Industrial Development Authority, Greater Noida				
D/o Sector – 18, Part – I, Yamuna Expressway, YEIDA YEA/SM(P)/WC-1/2016/871/DMS- 15189 DATED 15.12.16	Yamuna Expressway Industrial Development Authority, Greater Noida, Greater Noida	208108972		received till 62240038 f.y. 2017-18
C/o Road Sector – 32 , Yamuna Expressway Ind. Dev. Authority YEA/SM(P)/WC-3/2014-15/927 DATED 11.08.2014	Yamuna Expressway Industrial Development Authority, Greater Noida, Greater Noida			received till 62384023 f.y. 2017-18